

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Suwarnsparsh Gems and Jewellery Limited Date of Commencement of Liquidation: 22-02-2021; List of Stakeholders as on Date: 30-08-2021; Name of IP: Mr. Birendra Kumar Agrawal; Process Number: 1; Last 5 digit of registration number: 11040

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		513747						NA
3	Secured financial creditors	1	211791183	1	211791183				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	24912420	3	24912420				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	7	59607159	7	21818543		37788616		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		11	296824509	11	258522146		37788616		